

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PACIFIC FINTRADE SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Pacific Fintrade Services Pvt. Ltd.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21.09.2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar Of Companies (Maharashtra), Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190MH2005PTC156220
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	313, Janmabhoomi, 29 W.H. Marg, Ballard Estate, Mumbai - 400001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.08.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sudipta Ghosh 8 N.N. Mukherjee 3 rd Lane , Uttarpara , Hooghly – 712258 sudipta_ghosh08@yahoo.com Ph- +91-9230823033, 7003384289 IBBI/IPA-001/IP-P00484/2017-18/10872
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27.09.2021

Notice is hereby given that the Pacific Fintrade Services Pvt. Ltd. has commenced voluntary liquidation on 28.08.2021.

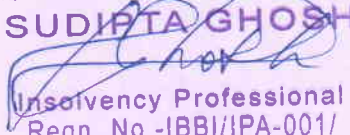
The stakeholders of Pacific Fintrade Services Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 27.09.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sudipta Ghosh,
Liquidator
Pacific Fintrade Services Pvt. Ltd.
IBBI/IPA-001/IP-P00484/2017-18/10872

Date: 02.09.2021
Place: Uttarpara

SUDIPTA GHOSH

Insolvency Professional
Regn. No.-IBBI/IPA-001/
IP-P00484/2017-18/10872